

## 16

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

NAME OF THE PARTIES:

Paras Agency

V/s.

DBM Geotechnics & Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER

TCP No. 388/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 11.07.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)